

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

RA No.39/99 in OA No.1339/97

DATE OF ORDER : 1-7-1999.

Between :-

1. N.Seshagiri Rao	8. Murlesetti Krishna Murthy
2. M.V.Suryanarayana	9. Kodukula China Narasimha Murthy
3. Ganti Lakshminarayana	10.Chintapenta Venkata Rao
4. T.Visweswara Rao	11.P.Harikrishna Prasad
5. J.Kesavulu	12.Mortha Udaya Bhaskara
6. V.R.Sasidharudu	Suryanarayana Murthy
7. Smt.N.Radha	13.Bypu Kalyana Rao

... Applicants/Applicants

And

1. The Union of India by its Secretary, M/o Personnel & Training, New Delhi.
2. The Financial Advisor, Defence Services, M/o Defence (Finance), New Delhi.
3. The Controller General of Defence Accounts, R.K.Puram, New Delhi.
4. The Controller of Defence Accounts, Staff Rd, Sec'bad.

... Respondents/Respondents

-- -- --

Counsel for the Applicants : Shri A.Venkateswara Sarma

Counsel for the Respondents : Shri V.Rajeshwara Rao, CGSC

-- -- --

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.R Angarajan, Member (A)).

-- -- --

... 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

-- -- --

Heard Sri A.Venkateshvara Sarma, learned counsel for the applicants and Sri V.Rajeshwar Rao, learned standing counsel for the Respondents.

2. This Review Application is similar to Review Application No.38/99. For the reasons stated in RA 38/99 this RA is also dismissed. No costs.

B.S.JAI
(B.S.JAI PARAMESHWAR)
Member (J)
1.2.99

R.RANGARAJAN
(R.RANGARAJAN)
Member (A)

Dated: 1st July, 1999,
Dictated in Open Court.

*Amber
572*

av1/